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Title: Introduction of Indian Penal Code (Amendment) Bill, 2010 (Amendment of section 304A, etc.).

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860. "

*The motion was adopted.*

SHRI ADHIR CHOWDHURY : I introduce the Bill.

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